

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 26 DEC 1994

Review APPLICATION NO: 159 of 94 in OA.No.904/93.

APPLICANTS:- Sri.V.A.Reddy, Bangalore

V/S.

RESPONDENTS:- Secretary, M/o. Finance, New Delhi & others.

To

1. Sri.V.A.Reddy, PANo.21156,
Librarian, Electronic Training Institute,
Indian Air Force, Jalahalli East,
Bangalore-560 014.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

--xx--

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 19-12-1994.

Issued on

26/12/94
SP

81
/C


for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

cm*

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

ORDER SHEET

Review Application No..... 159, of 1994
in O.A. 904/93

Applicant

VA Reddy

Advocate for Applicant

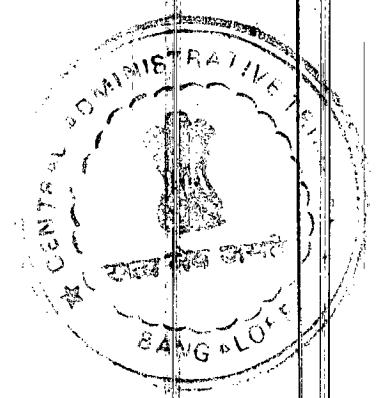
In Person

Respondent

Secy, M/o Defence, N.Dli & ors

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>VRMA/ANVMJ</p> <p>19.12.1994</p> <p><u>O R D E R</u></p> <p>1. We have disposed of O.A. No.904/93 on 19.9.1994 by a considered order considering all the contentions advanced by the applicant. In this RA the applicant has put forth similar contentions that he had raised in the O.A. elaborating the same after producing some more documents that were available with him to reagitate the same contentions. He has not raised any contention that he has come across any new evidence</p> 

Date	Office Notes	Orders of Tribunal
		<p>which was not available to him inspite of best efforts at the time when the original application was heard nor did he point out any error apparent on the face of the records or some such similar ground to seek to review the order. Consequently we find no merit in this RA and as such reject the same.</p> <p style="text-align: right;">00.1</p> <p style="text-align: right;">Sd- <i>[Signature]</i> Sd- <i>[Signature]</i></p> <p>MEMBER [A] MEMBER [J]</p>  <p>TRUE COPY <i>26/12/84</i> Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p>